ANNEXURE – 'H'

LIST OF IN-ELIGIBLE CANDIDATES OF ALL CATEGORIES WHO ARE NOT ALLOWED TO APPEAR IN THE WRITTEN TEST FOR THE POST OF ADDIITIONAL DISTRICT & SESSIONS JUDGE as per the reason(s) detailed in 'Remarks' column.

Sl. No.	Name of the Candidate	Correspondence address	Category	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Remarks
1	**Ramesh Kumar**	S/o Lt. Sh. Bhagwan Singh, R/o Krishna Cottage, Comly Bank, Shimla 171003. Mob. 94181-07082	Schedule Tribe	B.A, LLB	7-Jun-1970	31-Oct-2000	Over-age
2	**Anita**	D/o Sh. Gian Prakash Goonta R/o Goonta Niwas P.O Kamla Nagar, Bhatta Kuffar, Sanjauli Shimla (Urban) District Shimla H.P 171006 (Mob.94180-40790)	SC	BA, LLB	26-Dec-1974	10-Sep-1999	Un-signed Verification
3	**Harpreet Singh**	S/o Sh. Tarlochan Singh R/o Gobind Niwas Near Octroi Post No. II Yol Bazaar Tehsil Dharamshla District Kangra H.P 176052 (Mob.94180-86065)	General	BA, LLM	25-Nov-1977	4-Oct-2005	Un-signed application
4	**Yash Pal Azad**	S/o Sh. Mathu Ram Azad, Yash Pall Azad, Advocate Theog, H.P.-171201, Mob.-9816190290	SC	B.A., LLB	8-Apr-1969	10-Mar-1998	1. Overage; 2. No document is attached in support of Date of birth.
5	**Satish Kumar**	S/o Sh. Inder Singh, VPO-Ratti, Tehsil Balh, Distt Mandi, H.P.-175008 Mob.-9817700701	SC	B.A., LLB	28-Nov-1981	6-May-2008	Under Age

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